

the State of Karnataka. The Government has taken up for extending the project of other States including Andhra Pradesh and Tamil Nadu.

- (2) the Government of Madhya Pradesh is implementing since 1997-98, a sericulture project with assistance from Overseas Economic Co-operation Fund (OECF), Japan for the development of tasar sericulture in the first phase. Mulberry sericulture would be taken up in the second phase. In the first phase the objective is to provide additional employment through increase in production of tasar raw silk and tasar spun yarn.
- (3) Govt. of Manipur is implementing a Sericulture Project with financial assistance from OECF. In the first phase development of mulberry sericulture would be undertaken to provide additional employment through increase in production of mulberry raw silk. In the second phase eri culture would be taken up.

There are no projects presently under implementation with Japanese assistance in the States of Andhra Pradesh and Tamil Nadu.

#### Assistance to J & K

3739. SHRI CHAMAN LAL GUPTA : Will the Minister of FINANCE be pleased to state:

(a) the Normal Central Assistance and Basic Minimum Services Grant released to Government of J&K during the last three years; and

(b) the projects/work carried out by the Government of J&K with these funds, project-wise, location-wise?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) The required information is as follows:-

(Rs. in Crores)

Year	Normal Central Assistance	Addl. Central Assistance for BMS
1996-97	960.00	156.52
1997-98	1028.61	156.52
1998-99	1073.22	164.80

In addition to the above, J&K was given during the last three years a sum of Rs. 2913.00 crores as Special Central Assistance/Special Plan Assistance.

(b) Plan Assistance to State Govt. is released in the form of Block Grants/Loans. In the case of J&K 90% is given as grant and the remaining 10% as loan. This assistance is not tied to any specific projects or locations. It is intended to be used for implementing all projects/works included in the State Plan.

#### FDI in Alcohol

3740. SHRI UTTAMSINGH PAWAR :

DR. SANJAY SINH :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government have set up a branch of Foreign Investment Promotion Board in Switzerland for attracting foreign investment;

(b) if so, the details thereof;

(c) the names of companies which have submitted their proposals for investment in alcohol industry alongwith other details of their proposals;

(d) whether the Government have since cleared those proposals; and

(e) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) No, Sir.

(b) Does not arise.

(c) to (e) Six proposals involving foreign equity participation in alcohol sector are pending consideration of the Foreign Investment Promotion Board (FIPB).

[Translation]

#### Share Capital of NABARD

3741. SHRIMATI ABHA MAHTO : Will the Minister of FINANCE be pleased to state:

(a) whether Government have made a declaration to increase the share capital of National Bank for Agriculture and Rural Development by 500 crores of rupees;

(b) if so, whether the said amount has been released to them; and

(c) if not, the reason therefor?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (c) Yes, Sir. Pursuant to the announcement made in the budget speech for the year 1996-97 to the effect that the share capital of National Bank for Agriculture and Rural Development (NABARD) shall be increased from Rs. 500 crores to Rs. 2000 crores over a period of 5 years, an amount of Rs. 100 crores and Rs. 400 crores has been released by Government of India and Reserve Bank of India (RBI) respectively during the year 1998-99.

[English]

#### Export by MMTC

3742. SHRI RANJIB BISWAL : Will the Minister of COMMERCE be pleased to state:

(a) whether Minerals and Metals Trading Corporation has diversified its activities in the field of export;

(b) if so, the items presently being exported by MMTC;

(c) whether coal and hydro-carbon are also being exported by MMTC; and

(d) if so, the details of items exported by MMTC, during the last three years and projection made for 1999-2000?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) Yes, Sir. MMTC is continuously striving to diversify its activities in the field of exports by expanding the range and volume of products and the market coverage.

(b) Sir, the items presently being exported by MMTC are Minerals & Ores, Gold, Jewellery, Agro Products, Building Materials and Industrial Products. The details of these items for the last 3 years may be seen in the Statement.

(c) and (d) No, Sir. Coal and hydrocarbon are not being exported by MMTC.

#### Statement

##### MMTC's Exports

(Rs. in Crores)

	1996-97	1997-98	1998-99 (Provisional)
Minerals & Ores	885.02	980.48	1018.82
Gold & Jewellery	31.54	41.52	20.03
Agro Products	133.03	75.37	34.85
Building Material	0.83	6.24	8.87
Industrial Products	51.12	46.51	3.83
Others	35.11	36.85	23.60
Total	1136.65	1186.97	1110.00

#### Fake Currency

3743. SHRI N. K. PREMCHANDRAN :

DR. T. SUBBARAMI REDDY :

SHRI M. BAGA REDDY :

Will the Minister of FINANCE be pleased to state:

(a) whether there is a large scale fake currency operation in India;

(b) if so, whether Directorate General, Revenue and Intelligence has pointed out while inaugurating the Seventh Meeting of Indo-Sri Lankan Officials that these currency notes being smuggled to India were of Rs. 100 denomination;

(c) if so, whether the enforcement agencies had seized Rs. 30 lakhs worth of fake notes;

(d) if so, whether according to assessment of the agencies, certain persons of India origin based abroad are behind the operation and some foreign countries are also involved;

(e) if so, the details thereof;

(f) whether recently in Hyderabad a counterfeit currency note scandal involving printing of 500 notes were unearthed; and

(g) if so, the steps the Government propose to take to check this scandal and smuggling of fake note in the country?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (g) The information is being collected and will be laid on the Table of the House.

#### Rakesh Mohan Committee on Infrastructure

3744. DR. B. N. REDDY : Will the Minister of FINANCE be pleased to state:

(a) the main recommendations of Rakesh Mohan Committee on infrastructure;

(b) the steps Government propose to take on the recommendations, particularly in respect of demand and actual supply of funds;

(c) whether the participation of foreign sector in the infrastructure is necessary; and

(d) if so, the steps taken/being taken by the Government in this regard?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) The Rakesh Mohan Committee has provided directions for policy reforms, which can help in greater commercialisation of infrastructure, along with the promotion of public-private partnerships. Its major recommendations are as follows:

The Expert Group has estimated that the total infrastructure investment requirements would be about Rs. 4,300 billion between 1996-97 to 2000-01 and about Rs. 7,400 billion during 2001-02 to 2005-06.

For meaningful commercialisation of infrastructure projects, the Government must ensure that project risks are clearly demarcated and allocated to different stakeholders.

In infrastructure is to be financed through the capital markets, it is necessary to initiate major reforms in the area of contractual savings institutions.

India needs an institution to specifically provide credit enhancement to projects and activate the debt market.